

Sub Court, Thoothukudi, Dated 16.07.2021
In the Court of : Tmt. N. Mareeswari, M.A.,M.L.,
Subordinate Judge,

10.30 am to 1.00 pm						
S. No	Case No	Case No	Stage	Party Name	Plaintiff/ Appallant side Advocate	Deffendent / Respondent side Advocate
1	AS	106/16	Argument	V.Shunmugaraj Vs Ponnammal	Tr.S.Shanmuga Sundaram	Tr.P.S.Sundaram
2	AS	92/17	Argument	Murugadass and other Vs Ramachandran	Tmt.M.K.Ezhilmary	Tr.M.Marimuthu
3	AS	93/17	Argument	Santhanamari and 5others Vs Darathi Manimuthu	Tr.P.Pillai Vinayagam	Tr.R.Balakrishnan
4	AS	94/17	Argument	Maravanmadam villageTheradi Madaswamy Temple through its Dharmakartha K.P.Pandi Vs V.Kaninadar and 9 others	Tr.A.W.D.Tilak	Tr.N.Selvaraj
5	AS	7/18	Argument	S.Beermal Beevi and 10others Vs Beer Mohaideen (died)and 7 others	Tr.B.Raja Rathnakar	Tr.R.A.Joseph Kingston
6	AS	45/18	Argument	Ponnammal Vs Shanthi and 5 others	Tr.B.Raja Rathnakar	Tr.A.L.B.Dinesh Tr.P.Swamy Ayyah Tr.R.Kanthakumar
2.15 pm to 4.30 pm						
7	AS	63/18	Argument	Shenbakam and other Vs Mariammal and 5 others	Tr. W. Xavier	Tr. Balasubramanian
8	AS	83/18	Argument	Selvaraj Vs Soundira Vadivu andother	Tr.S.S.P.Ashok	Tr.M.Marimuthu
9	AS	104/18	Argument	Gurusamy and 1 another VsShanmugaraj and 15others	Tr.N.Selvaraj	Tr.S.Shanmuga Sundaram
10	AS	36/19	Argument	S.Mariya Alankaram Vs Paulraj Nadar	Tr.A.V.Arumugaram	Tr.V.M.Senthil Kumar

S/d.Tmt.N.Mareeswari, M.A. M.L.,
Subordinate Judge,
Thoothukudi.